

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:790

ANSWERED ON:29.02.2000

MILITANCY IN J K

RAMCHANDRA PASWAN;RAVI PRAKASH VERMA;SRIPRAKASH JAISWAL

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether considering the continuous increase in the acts of terrorism and militancy in Jammu and Kashmir, the Government have evolved any coherent policy to combat the cross border terrorism and to declare those States and organisations as sponsoring terrorists; and

(b) if so, the steps taken by the Government in this direction?

Answer

THE MINISTER OF STATE MINISTRY OF HOME AFFAIRS

(SHRI CH. VIDYASAGAR RAO)

(a) & (b): With a view to tackling the problems of terrorism in Jammu and Kashmir, the Government has adopted a multi-pronged approach which includes, inter-alia, strengthening the border management, neutralising plans of the militants by proactive action against them in the hinterland, greater functional integration of anti-militancy efforts gearing up of intelligence machinery, galvanising development programmes and deepening of the democratic process etc.

Government have appropriately and effectively brought to the notice of the international community Pakistan's support to cross border terrorism against India. We have shared the facts regarding Pakistan's State sponsorship of terrorism at the highest levels with our interlocutors in the international Community and have also voiced them in international fora. We have maintained, clearly and unequivocally, that Pakistan is pursuing sponsorship of cross-border terrorism against India as a matter of State Policy. This point of view is beginning to have increasing resonance on the International Community. The International Community has now come to recognise Pakistan a State sponsored of terrorism.